

**X SESSION**

**HARYANA VIDHAN SABHA**

**BULLETIN NO. 2**

**Tuesday, the 25<sup>th</sup> February, 2014**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 25<sup>th</sup> February, 2014 from 2.00 P.M to 6.30 P.M.).

**I. RAISING THE MATTER IN REGARD TO MURDER**

As soon as the House assembled and the question hour was to start, Shri Ram Pal Majra, a member of the Indian National Lok Dal stood up his seat and raised the issue of murder of Sh. Rakesh Malik, Businessmen and a leader of Bhartiya Janta Party in Tosham district Bhiwani and demanded a statement from the Government in this regard. The Speaker requested him to take his seat and assured him to allow this issue after the question hour.

**II. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	18	2	-	33

(b) Unstarred: 40

**III. ADMISSION OF CALLING ATTENTION NOTICE/ ADJOURNMENT OF THE SITTING**

The Speaker informed the House that he had admitted the Calling Attention Notice No.1 regarding malnutrition of children in Haryana given notice of by Shri Ram Pal Majra, MLA. He asked Shri Ram Pal Majra, M.L.A. to read out his notice but Shri Ashok Kumar Arora and Shri Abhay Singh Chautala, members of the Indian National Lok Dal wanted to know the fate of their Adjournment Motion regarding C.D.issue. The Speaker asked them to take their seats as he had already taken up Shri Ram Pal Majra's Calling Attention Motion. The Speaker told them that this adjournment motion is under consideration and he will give ruling in this regard later on but Shri Ashok Kumar Arora and other members of his party insisted to allow their Adjournment Motion first and demanded discussion on it . The Speaker requested the members of the Indian National Lok Dal to resume their seat but the member did not resume their seats and continued speaking without the permission of the Speaker. There was grave disorder in the House.

On finding grave disorder in the House, the speaker adjourned the sitting of the House at 3.12 P.M. for 15 Minutes.

**The House then adjourned at 3.12 P.M. and re-assembled at 3.27 P.M.**

When the House re-assembled, the Speaker asked again Shri Ram Pal Majra to read out his Calling Attention Notice but Shri Ashok Kumar Arora and others members of the Indian National Lok Dal again insisted to allow their Adjournment Motion first and disrupted the proceeding of the House. The Speaker again requested the members to resume their seats and assured them that they would get an opportunity to speak on the discussion on the Governor's Address but they did not pay any heed to it. In spite of time and again having been asked by the Speaker to Shri Ram Pal Majra, MLA to read out his Calling Attention Notice but he did not do so. The Speaker then rejected the Calling Attention Notice of Shri Ram Pal Majra. Some Members of the Treasury Benches protested the attitude of the opposition members. The Speaker again requested all the members to maintain the decorum and dignity of the House but the members of the Indian National Lok Dal continued speaking without the permission of the Chair

**IV. WALK OUTS**

All the Members from the Indian National Lok Dal and a member from the Shiromani Akali Dal present in the House staged a walk out as a protest against not being allowed their adjournment motion and rejected the Calling Attention Motion of Shri Ram Pal Majra.

**V. NOTICE OF CALLING ATTENTION MOTION/WALK OUT**

When inquired the Speaker informed Shri Anil Vij, MLA that his Calling Attention Motion regarding recommendation of Lokayukta to register a corruption case against the Ram Kishan Fauji, CPS has been disallowed.

All the Members from the Bhartiya Janata Party present in the House staged a walk out as a protest against disallowed the Calling Attention Motion of Shri Anil Vij, MLA.

**VI. MOTION UNDER RULE 121**

The Parliamentary Affairs Minister moved –

That the provisions of Rules 231, 233, 235 and 266 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;
- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, for the year 2014-2015 be suspended.

He also moved –

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2014-2015, keeping in view the proportionate strength of various parties/groups in the House.

Shri Anil Vij a Member from the Bhartiya Janata Party spoke for one minute.

*The motion was put and carried.*

## **VII. ADJOURNMENT OF SITTING**

When the Speaker informed the House that discussion on Governor's Address will take place and asked Shri Anand Singh, MLA to move the motion of thanks to the Governor, Shri Ashok Kumar Arora, MLA and other members of his party again interrupted the proceedings of the House. The Speaker requested the members to resume their seats as discussion on Governors Address will take place. The members did not resumes their seats and continued speaking without the permission of the Speaker. In spite of having been asked by the speaker time and again to took their seats they did not do so. There was a uproar in the house.

On finding uproar in the House the Speaker again adjourned the sitting of the House at 3.52 P.M. for 15 minutes.

**The House then adjourned at 3.52 P.M. and re-assembled at 4.07 P.M.**

## **VIII. SUSPENSION OF MEMBERS**

When the House re-assembled the Speaker called again Shri Anand Singh Dangi, MLA to move the motion of thanks, Shri Ram Pal Majra, MLA again interrupted the proceeding of the House. However, the Speaker warned him repeatedly to take his seat but he did not pay any heed to the requests of the Speaker.

Then the Parliamentary Affairs Minister moved-

That Shri Ram Pal Majra, MLA be suspended from the service of this House for his misconduct, most irresponsible behavior, unbecoming of the member of this august House and his grossly disorderly conduct in the House for the remainder of the present Session.

The motion was put and carried.

A little later, the Members of the Indian National Lok Dal present in the House and a Member of Shiromani Akali Dal again continued to press their demand vociferously and continued to interrupt the proceedings of the House. The Speaker repeatedly requested them to take their seats but all the Members of Indian National Lok Dal continued to obstruct the proceedings of the House. However, the Speaker warned them repeatedly and requested them to take their seats but they did not pay any heed to the requests of the Speaker. There was a grave disorder in the House.

Then the Parliamentary Affairs Minister moved-

That Shri Ashok Kashyap, Shri Bishan Lal, Rao Bahadur Singh, Shri Dharam Pal (Loharu), Shri Dilbag Singh, Shri Ganga Ram, Shri Hari Chand Middha, Shri Jagdish Nayyar, Shri Kali Ram Patwari, Shri Krishan Lal Panwar, Shri Krishan Lal, Shri Mamu Ram, Shri Mohammed Illyas, Shri Narender Sangwan, Shri Naseem Ahmed, Shri Pardeep Chaudhary, Shri Parminder Singh Dhull, Shri Prithi Singh, Shri Phool Singh, Shri Raghbir Singh (Badhra), Shri Rajbir Singh Barara, Shri Rameshwar Dayal and Smt. Saroj of Indian National Lok Dal and Shri Charanjit Singh, a Member of Shiromani Akali Dal be suspended from the service of this House for their misconduct, most irresponsible behaviour unbecoming of

the Members of this August House and their grossly disorderly conduct in the House for the remainder of the present Session.

The motion was put & carried.

**IX. CONDEMNATION OF BEHAVIOUR AND CONDUCT OF THE SUSPENDED MEMBERS**

The Parliamentary Affairs Minister condemned the behaviour and conduct of the suspended Members of the Indian National Lok Dal and Shiromani Akali Dal.

Prof. Sampat Singh also spoke on this matter.

**X. DISCUSSION ON GOVERNOR'S ADDRESS**

Shri Anand Singh Dangi, MLA while moving the motion:-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 21<sup>st</sup> February, 2014 at 2.00 P.M.’”

and spoke for 81 minutes.

Shri Devender Kumar Bansal, MLA seconded the motion and spoke for 38 minutes.

Smt. Kavita Jain, a member from the Bhartiya Janata Party, who had spoken for 02 minutes, was still in possession of the House, when it adjourned at 6.30 P.M.

**XI. REQUEST FOR CALLING BACK THE SUSPENDED MEMBERS/WALK OUT**

During the discussion on the Governor's Address, Shri Ashok Kumar Arora and Shri Abhay Singh Chautala, Members of the Indian National Lok Dal raised the matter regarding suspension of the Members of their Party and a member of Shiromani Akali Dal for the remainder of the present session and requested that the Members be called back in the House so that they could also participate in the proceedings of the House.

Shri Ashok Kumar Arora and Shri Abhay Singh Chautala, Members of the Indian National Lok Dal staged a walk out as a protest against not being accepted their request to call back their suspended members in the House.

The Deputy Speaker occupied the Chair from 5. 20 P.M. to 6.25 P.M.

The Sabha then adjourned till 10.00 A.M. on Wednesday, the 26<sup>th</sup> February, 2014.

**CHANDIGARH**  
**THE 25<sup>th</sup> February, 2014**

**SUMIT KUMAR**  
**SECRETARY.**